## Development of Cochin Port-into Trans-Shipment Port

3092. SHRI VAYALAR RAVI: Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) whether Government are aware that the Cochin Port Trust has made a study for the development of the Cochin Port into a Transshipment Port; and
  - (b) if so, the details thereof?

THE MINISTER OF SURFACE TRANS PORT (SHRI T. G. VENKATRAMAN): (a) to (b) A Feasibility Study on the Cochin-Vallarpadam Transhipment Container Terminal was done in 1989-90. But this study would need updating in the current liberalisation scenario. Cochin Port Trust has been recently advised to prepare feasibility studies on the upgradation of the existing Rajiv Gandhi Container Terminal and also Cochin-Vallarpandam Transhipment Terminal.

## जल संरक्षण पर व्यय

3093, श्री चिमनभाई हरिभाई शुक्ल: क्या जल संसाधन मंत्रो यह बताने की कृपा करेंगे कि:

- (क) प्रत्येक राज्य में जल संरक्षण के लिए अतिरिक्त जल भण्डारण क्षमता के निर्माण संबंधी कार्य पर सरकार द्वारा प्रतिवर्ध खर्च की जा रही औषत धनराशि का ब्यौरा क्या है;
- (ख) प्रथम पंचवर्षीय योजना के आरंभ से किए गए व्यय एवं चालू आठवीं पंचवर्षीय योजना में होने वाले संभावित व्यय का राज्य-वार ब्यौरा क्या है; और
- (ग) इस संबंध में किए गए भारी पूंजी निवेश के बावजूद देश में निम्न जल संरक्षण क्षमता के क्या कारण है?

जल संसाधन मंत्री (श्री जनेश्वर मिश्र): (क) और (ख) पहली पंचवर्षीय योजना के आरंभ से मार्च, 1996 के अंत तक (i) वृहत एवं मध्यम सिंचाई योजनाओं, और (ii) लधु सिंचाई योजनाओं में सिंचाई क्षमता के सूजन पर व्यय की गई राशि का राज्य-वार ब्यौरा दर्शानेवाला विवरण अनुपत्र में दिया गया है। (देखाये परिशिष्ट 178 अनुपत्र सं॰ 75)

(ग) देश में जल संचय की कम अमता के मुख्य कारणों में शामिल हैं (i) संसाधनों की सीमित उपलब्धता, (ii) बड़ी संख्या में नई सिंचाई परियोजनाओं को आरंभ करने के कारण सीमित संसाधनों का कम पड़ना (iii) कार्यान्वयन में विलंब और (iv) संस्थायत निवेश का अपर्याप्त प्रवाह।

## **Rural Telecom Network**

3094. SHRI BANGARU LAXMAN: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the defination of a rural areas for telephone purposes;
- (b) the extent of the rural telecom network in India, State-wise;
- (c) the equipped exchange capacity and the number of exchanges in the above network; and
- (d) the number of working connections and waiting list?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VERMA): (a) A rural area is defined as a Human settlement which conforms to the following criteria:—

- (i) A minimum population of 5000.
- (ii) A population density of at least 400 persons per sq. Km.
- (iii) Employment of at least 75% of male population in agriculture occupations.
- (iv) Any Human settlement not covered by Notified Areas Committee, Municipality or Municipal Corporation also comes under the definition Rural Areas.
  - (b) to (d) (i) State-wise details of Rural Telephone exchanges as on 1.4.96 are as per Annex. (See. Appendix 175, Annexure No. 76)
- (ii) State-wise details of Village Public Telephone (VPTs) provided upto 31.7.96 are given in the enclosed statement.